BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2

IA 308 of 2020 in CP (I.B) No. 148/NCLT/AHM/2019

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2021

Name of the Company: Devsaria Iron & Steel Company Pvt Ltd
V/s
RP of Perfect Boring Pvt Ltd

Section 43-47,49 r.w 60(5) IBC,2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER
(through video conferencing/physical)

Mr. Amitabh, PCS appeared on behalf of Applicant. Mr. Arjun Sheth, Advocate appeared on behalf of Respondent.

In view of the order passed in IA 288/2020, the instant IA is adjourned.

List the matter on 21.04.2021

CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL

MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 15th day of March, 2021